


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/212/241/HBD/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt. Ltd
NAME OF THE PETITIONER(S)	M Ramakishan rao &(07) Others
NAME OF THE RESPONDENT(S)	Vinayaka Cotton Mills Pvt Ltd
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ARAVINDRA	Advocate	saviankumlaw@gmail.com	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravindra, Learned Counsel for the Petitioner.

The Petitioner suppressed the material facts with regard to filing of the suit and has not indicated suit no, relief sought for etc. Post the case on 20.11.2017.


Member (T)
Bm


Member (J)